

HIGH COURT OF SIKKIM GANGTOK

DECLARATION OF ASSETS (MOVABLE & IMMOVABLE)

AS ON FEBRUARY 11, 2010

1. **N A M E** : JUSTICE SONAM PHINTSO WANGDI
DESIGNATION : JUDGE
PERMANENT ADDRESS : DHIMI KHIMSAR, AMDO GOLAI, TADONG,
 BELOW INDIRA BYE PASS, GANGTOK.
2. **SPOUSE NAME** : SMT. TSERING TASHI WANGDI
OCCUPATION : TEACHER
 TASHI NAMGYAL ACADEMY
 GANGTOK
3. **DEPENDENT NAMES** : (i) SONAM DENKA WANGDI (DAUGHTER)
 (ii) KARMA PHINTSO WANGDI (SON)
 (iii) SONAM GAYCHEN WANGDI (DAUGHTER)

A. – Details of Movable Assets

Sl. Nos.	Description	Self	Spouse
1	2	3	4
(i)	Cash	Rs.2,57,810.00	Rs. 2,56,150.00
(ii)	<p><u>Deposits in Banks:</u></p> <p>1) State Bank of India, Gangtok. } 2) Central Bank, Gangtok. } 3) Oriental Bank of Commerce, Gangtok. }</p> <p>4) Axis Bank, Gangtok. } 5) State Bank of India, Gangtok } 6) State Bank of Sikkim, Gangtok }</p>		

1.	2.	3.	4.
(iii)	<p><u>Non-Banking Financial Institutions:</u></p> <p>(1) <u>Bajaj Allianz</u> Policy No. 0111780531 dt. 7.11.20908</p> <p>(2) Bajaj Allianz LIC Ltd. Policy No. 0092415981</p> <p>(3) Aviva Life Insurance Policy No.ALN 2247652</p> <p>(4) Life Insurance Corporation of India Policy No.451153202</p>	<p><u>Sum Assured</u></p> <p>Rs. 2.5 lacs.</p> <p>Rs 1.5 lacs.</p> <p>Rs 1.25 lacs.</p> <p>-----</p>	<p>-----</p> <p>-----</p> <p>-----</p> <p>Rs. 1.20 lacs</p>
(iv)	<p><u>General Provident Fund (GPF)</u></p> <p>(a) A/c No.385/AJ (Sikkim)</p> <p><u>Public Provident Fund (PPF)</u></p> <p>(b) A/c No.WB/30331/20</p>		
(v)	<p><u>Postal Savings</u></p>	<p>...</p>	<p>Rs. 4.50 lacs</p>
(vi)	<p><u>Motor Vehicles</u> (details of make, etc.)</p>	<p>...</p>	<p>SCORPIO GLX Mahindra & Mahindra Make : 2004 Registration No.SK-02/1396</p>
(vii)	<p><u>Jewellery</u> (give details of weight and value)</p>	<p>...</p>	<p>(1) Gold – 50 tolas (apprx.) worth about 10 lacs</p> <p>(2) Diamond – 5 carats</p> <p>(3) Precious and semi-precious stones (apprx.) worth Rs.50,000/-</p>
(viii)	<p><u>Shares</u></p>	<p>NIL</p>	<p>NIL</p>

B. – Details of Immovable Assets

Sl. No.	Description	Self	Spouse
1	2	3	4
(i)	<p><u>Land</u></p> <p>- Location (s)</p> <p>- Total Measurement</p>	<p>Tadong Block</p> <p>Total – 8.18 acres Plot Nos. 27, 28, 73, 75, 89, 90, 30, 30/755, 30/814</p> <p><u>Location – Sichey</u> Plot Nos. 909, 910 Area – 3.72 acres</p> <p><u>Location – Sichey</u> Plot No. - 995 Area – 1.5 acres</p> <p>Plot No. 948/998 Area – 0.84 acres</p> <p><u>Location – Tadong</u> Plot Nos. 89 & 90 Area – 2.37 acres – 3.84 acres</p> <p><u>Tanak – Plot No. 211 – .2680</u> <u>Block</u> Plot No. 212 - .8260 Plot No. 272 - .0540 Plot No. 273 - .7100</p> <p><u>Tadong Block</u> Plot No. 15130 Area – 0.41 acres</p> <p><u>Tadong Block</u> Plot No. 7211894 Area -0.05 acres</p> <p><u>Tadong Block</u> Plot No.58 Area – 5.00 acres (appx)</p> <p><u>Tanak Block, South Sikkim</u> Plot No. 3 - .6340 hect. Plot No.4 - .5400 hect.</p>	<p>Tadong Block</p> <p>Plot Nos. 15/30 Area – 0.41 acres</p>

		Dentam Block, South Sikkim. Plot No.3 - .6340 hect. Plot No.4 - .5400 hect	
(ii)	<u>Building (Residential)</u> - Location (s) - House Number (s) - Total measurement (s)		Below Amdo Golai, Tadong, Gangtok. House No. – B/162 (2 stories in the front half and three in the rear) Total measurement – 90’ x 45’ (appx.) of one floor.
(iii)	<u>Building (Commercial)</u> - Location (s) - Total measurement (s)	6 ½ storied RCC Building (under joint ownership with spouse) Indira Bye Pass Junction Total - @ 3000 sq.ft. per floor (appx.) (Three in the basement, two in the first & second floors) ½ storey in the third floor – appx. 200 sq.ft. Fetches rental income of about Rs.16 lacs annually <u>Rental income</u> (1) Restaurant-cum-bar Leased @ Rs.25,000/- per month – Total Rs.3 lacs annually (2) One Showroom space let out @ Rs.25,000/- per month Total Rs.3 lacs annually (3) 12 roomed hotel with restaurant and bar leased out @ Rs.5.00 lacs annually. (4) One space on the first floor measuring 15’ x 35’ let out @ Rs.5000/- per month Total Rs. 60,000/- annually (5) One floor vacant <u>Agricultural Income</u> Appx. Rs. 2.00 lacs per annum	

